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|-------------------|---|
| Central PSUs:     | Ministry of Heavy Industries and Public Enterprises,<br>Department of Public Enterprises. |
| PSBs/SBI:         | Ministry of Finance, Department of Financial Services.                                    |
| State Government: | Respective State Governments.   |

#### **Appointment of middlemen in defence deals**

†1480. SHRI MAHENDRA SINGH MAHRA: Will the Minister of DEFENCE be pleased to state:

(a) whether Government has appointed middlemen for the procurement of defence equipments;

(b) if so, whether all the middlemen appointed for procurement of defence equipments are Indians;

(c) if not, the names of all the middlemen including those from other countries; and

(d) the percentage of commission that has been fixed for the middlemen?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. SUBHASH RAMRAO BHAMRE): (a) No, Sir.

(b) to (d) Does not arise in view of (a) above.

#### **Checking ceasefire violation by Pakistan**

1481. KUMARI SELJA:

SHRI SANJAY RAUT:

SHRIMATI RAJANI PATIL:

SHRI P. BHATTACHARYA:

SHRI DARSHAN SINGH YADAV:

Will the Minister of DEFENCE be pleased to state:

(a) whether Pakistan is frequently violating the ceasefire during the last one year;

(b) if so, the details of the incidents of violation of ceasefire by Pakistan;

(c) the details of the Indian soldiers killed and injured during the said violations indicating damage to property and exodus of people from the affected region were also reported; and

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†Original notice of the question was received in Hindi.

(d) the details of preventive steps taken or proposed to be taken by Government to check such ceasefire violations at international border areas in the future?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. SUBHASH RAMRAO BHAMRE): (a) and (b) Details of ceasefire violations during last one year are as under:-

| Ceasefire Violations along Line of Control (LoC) and International Border (IB) under operational control of Army (from 25.11.2015 to 26.11.2016) | Ceasefire Violations along IB under operational control of BSF (from 1.11. 2015 to 1.11.2016) |
|--|---|
| 216  | 214   |

(c) During these ceasefire violations 8 Army soldiers got martyred and 74 were injured. Further, in 2016 (till 7.11.2016) 111 houses/structures got damaged.

There is no permanent dislocation of the people residing close to IB/LoC. However, in 2016, 27,449 persons were evacuated from their villages in Jammu division after the surgical strike in PoK.

(d) Appropriate retaliation to these ceasefire violations has been carried out wherever necessary. All violations of ceasefire are taken up with Pakistan military authority at appropriate level through the established mechanism of hotlines, flag meetings as well as weekly talks between DGMOs of India and Pakistan.

Diplomatically, India has repeatedly emphasised, including at the highest level, the need for Pakistan to uphold the sanctity of the Line of Control (LoC) and the International Border in Jammu and Kashmir as its obligations emanating from the Simla Agreement and the Lahore Declaration.

Mechanism has been instituted at Border Out Post (BOPs) and border areas to expeditiously inform the villagers on occurrence of cross-border firing. Bullet Proof bunkers and ambulances are kept in readiness at convenient locations for evacuation of persons in case of emergency.

#### **Shifting of ammunition dump at Vallah, Amritsar**

1482. SHRI SHWAIT MALIK: Will the Minister of DEFENCE be pleased to state:

(a) whether Government is considering shifting of ammunition dump situated at Vallah, Amritsar due to dense population in surrounding areas as the dump has become dangerous for the residents; and